

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## NOTIFICATION

**DATED: ALLAHABAD: November 16, 2006**

**No. 1717 /DR(S)/2006**

**Sri Daljinder Pal Singh**, Additional District & Sessions Judge, Budaun to be Additional District & Sessions Judge, Chandausi (Moradabad).

**BY ORDER OF THE COURT,**

Sd/-  
**(SWATANTRA SINGH)**  
**REGISTRAR GENERAL**

**No. 274 / DR (S)/ 2006, Dated: Allahabad: November 16, 2006.**

Copy forwarded for information and necessary action to:

1. Pramukh Sachiv, Niyukti, U.P.Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. ,(Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. The Registrar, High Court, Lucknow Bench, Lucknow,(Information available on E-mail).
7. The District & Sessions Judge, Budaun & Moradabad. (Information available on E-mail).

The Officer mentioned above shall hand over charge of his present post and shall proceed to take over charge of his new posting immediately.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

**Sri Daljinder Pal Singh will not be entitled for T.A./ D.A. and joining time. However, he will be allowed the journey period to enable him to join at the transferred place.**

8. The Publication Secretary, U.P. Judicial Services Association Office, A-1,River Bank Judges Colony, Lucknow.
9. The Registrar (Confidential), High Court, Allahabad.
10. The Joint Registrar (I), High Court, Allahabad.
11. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
12. The Assistant Registrar (Budget), High Court, Allahabad.
13. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
14. The Director, Printing & Stationery, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
15. P.S. to Hon'ble Administrative Judge, Budaun & Moradabad.(Information available on E-mail).

**BY ORDER OF THE COURT**

Sd/-  
**(K.K.RANJAN)**  
**DEPUTY REGISTRAR (SERVICES)**